GOVEERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH & FAMILY WELFARE DEPARTMENT 9TH LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI-110002

No. F. 51/DGHS/PH-IV/COVID-19/2020/M/CD#000597848/prisecyhfw/4093-4242 Dated: 22-04-2022

ORDER

Whereas notification No 52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/13087-336 dated 13.06 2020, as further amended dated 20.11.2020 & 26.02.2022, in respect of The Delhi Epidemic Diseases, (management of COVID-19) Regulations, 2020 was issued.

And whereas, DDMA in its meeting held on 20.04.2022 noted that the positivity rate of COVID-19 infection has been increasing in Delhi over the past fortnight.

And therefore, the DDMA after examining all the relevant facts related to the issue of penal provisions for not adhering to the covid protocol of wearing of mask at public places, decided that, in relation to the clause 3(h) (c) whereby not wearing of face mask/cover in all public places has been made an offence, a fine of Rs. 500/- for not wearing of face mask/cover in all public places in Delhi will be imposed from immediate effect till further orders in compliance of Notification dated 26.02.2022. Further, the fine under this provision of the notification will not be applicable to persons travelling together in private four wheeler vehicles.

This issues with the prior approval of competent authority.

(S.M.ALI) SPL. SECRETARY (H&FW)

No. F. 51/DGHS/PH-IV/COVID-19/2020/M/CD#000597848/procyhfw/4093-4242 Dated: 22-04-2022 Copy to:

- 1. Pr. Secretary (H&FW), GNCTD.
- 2. Commissioner of Police, Delhi.
- 3. Chairman, NDMC.
- 4. Commissioner (SDMC/NDMC/EDMC).
- Secretary to Hon'ble LG. Raj Niwas, Delhi.
- 6. Additional Secretary to Hon'ble CM, GNCTD.
- 7. OSD to Hon'ble Minister of Health, GNCTD.
- 8. OSD to Chief Secretary, GNCTD.
- 9. All Pr. Secretaries/Secretaries/HODs/Head of all Autonomous Bodies/ Institutions/ Colleges under Govt. of NCT of Delhi.
- 10. Secretary (GAD), GNCTD.
- 11. Secretary (H&FW), GNCTD.
- 12. All Spl. Secretaries of H&FW, GNCTD.
- 13. All the District Magistrates, Govt. of NCT of Delhi.
- 14. Director General of Health Services, GNCTD.
- 15. Director, Directorate of Family Welfare, GNCTD.
- 16. All MSs/MDs/Directors of all Hospital under Govt. of NCT of Delhi.
- 17. All Chief District Medical Officers, GNCTD.
- 18. System Analyst, H&FW, GNCTD for uploading the same on the website.

(S.M.ALI)

SPL. SECRETARY (H&FW)